

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO 1793**  
TO BE ANSWERED ON 11.02.2022

**UTILISATION OF NIRBHAYA FUND**

1793. SHRI ANUMULA REVANTH REDDY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of funds allocated and utilized by the State Governments under the Nirbhaya Fund till date, year-wise and State/UT-wise;
- (b) whether a large portion of the Nirbhaya Fund remains unused to date;
- (c) if so, the details thereof and the reasons therefor, State-wise;
- (d) the details of Nirbhaya funds used by the state Government of Telangana to establish One Stop Centers; and
- (e) the details of steps being taken by the Government to ensure utilization of Nirbhaya Fund and future action plan for the same?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a): The State/ UT-wise and year-wise details of funds released and utilized for the various projects/ schemes under the Nirbhaya Fund, during the last five years are at **Annexure**.

(b) & (c): Out of Rs. 6212.85 crore (including Rs.500 crore allocated to the Ministry of Women and Child Development in the financial year 2021-22) allocated under Nirbhaya Fund, an amount of Rs. 4241.91 crore has been disbursed/ released by the concerned Ministries/ Departments for utilisation under various projects/ schemes of Nirbhaya Fund.

(d): An amount of Rs. 29.88 crore has been disbursed/ released to the State of Telangana under Nirbhaya Fund to establishing and management of One Stop Centers in the state.

(e): An Empowered Committee (EC) of Officers constituted under the Framework for Nirbhaya Fund appraises and recommends proposals for funding out of Nirbhaya Fund. The EC also reviews the status of implementation of schemes/ projects under Nirbhaya Fund, from time to time, in conjunction with the concerned Ministries/ Departments/ Implementing Agencies. Further, monitoring and reporting is also done at the level of State Governments/ UT Administrations / Implementing Agencies.

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## Annexure

Annexure referred to in reply to part (a) of Lok Sabha Un-starred Question No. 1793 for answer on 11.02.2022 regarding 'Utilisation of Nirbhaya Fund'

The details of funds allocated/ released to States/ UTs and utilized for Nirbhaya Funded projects/ schemes during the last five years

(Rupees in crore)

Sl. No.	States/UTs	Fund released					Utilization
		2016-17	2017-18	2018-19	2019-20	2020-21	
1	Andaman and Nicobar Islands	3.30	1.93	0.88	0.82	3.84	6.98
2	Andhra Pradesh	19.88	66.36	8.98	13.35	2.69	37.61
3	Arunachal Pradesh	6.00	2.78	8.63	6.56	11.10	14.81
4	Assam	17.30	4.19	8.03	18.36	16.76	34.4
5	Bihar	21.51	2.85	3.63	24.15	26.90	34.22
6	Chandigarh	4.25	2.50	0.68	1.00	3.77	8.18
7	Chattishgarh	22.00	12.06	7.47	22.06	7.58	50.65
8	Dadra and Nagar Haveli and Daman and Diu	0.20	8.97	0.01	4.22	3.73	12.52
9	Delhi	32.80	9.23	74.23	291.32	4.97	404.38
10	Goa	6.01	1.74	0.05	5.42	3.47	12.29
11	Gujarat	16.16	6.54	58.07	68.95	54.26	171.99
12	Haryana	16.13	2.91	4.80	13.36	7.81	34.16
13	Himachal Pradesh	5.92	1.80	4.60	16.70	3.62	19.26
14	Jammu and Kashmir	9.67	2.38	3.58	14.98	2.85	20.33
15	Jharkhand	5.07	11.38	7.07	15.12	19.38	29.09
16	Karnataka	20.29	5.65	206.84	24.24	21.12	217.93
17	Kerala	16.07	4.68	3.51	15.42	12.22	31.03
18	Ladakh-UT	0.00	0.19	0.00	0.00	4.05	1.21
19	Lakshdweep	0.10	4.57	0.00	0.21	0.43	4.96
20	Madhya Pradesh	29.53	19.70	15.57	45.72	32.99	86.55
21	Maharashtra	19.79	21.81	118.21	132.39	13.25	249.41
22	Manipur	4.81	1.63	5.93	9.30	11.37	17.64
23	Meghalaya	5.41	1.70	2.19	8.03	8.50	10.97
24	Mizoram	4.86	3.44	5.68	6.84	4.06	18.58
25	Nagaland	5.82	5.75	5.23	10.68	4.72	20.47
26	Odisha	20.24	4.12	8.74	24.87	15.77	46.90
27	Puducherry	3.33	1.82	0.99	4.98	3.32	9.50
28	Punjab	14.35	5.91	9.52	16.88	9.21	34.51
29	Rajasthan	29.22	7.22	8.18	25.93	21.74	78.85
30	Sikkim	0.23	6.21	0.73	1.84	6.33	6.96
31	Tamil Nadu	15.31	3.38	183.68	97.52	13.99	295.53
32	Telangana	17.02	7.36	89.03	65.08	9.05	159.77
33	Tripura	5.53	1.64	3.19	5.73	2.57	11.58
34	Uttar Pradesh	32.65	47.97	93.96	105.51	163.24	294.4
35	Uttarakhand	8.45	3.84	3.30	9.60	8.40	21.06
36	West Bengal	21.43	4.32	49.96	17.82	6.18	92.58

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